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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CCP 290/93 in
DA 77/89

Date of decision: 18.8.93

Surajpal Singh Saini

... Petitioner.

Versus

Union of India etc.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the petitioner.

- None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

This CCP appears to have been filed in Feb, 1990.

Certain defects were noticed and they were duly notified.

No steps were taken to rectify the defects.. Hence, the matter was posted before the court today. Though the matter was called twice, none appeared. Hence, this CCP is dismissed for non-prosecution.

Surajpal
(S.R. ADIGE)

MEMBER(A)

'SRD'
190893

Malimath
(V.S. MALIMATH)
CHAIRMAN

18

16.

MA 3572 of 1993 in

CCP 290 of 1993 in

OA 77 of 1989

09.12.1993

Present: None for the petitioner.

This M.A. has been called out in the revised list. No one is present on behalf of the petitioner. It is dismissed for default of appearance.

bm
(B.N. DHOUNDIYAL)
MEMBER
09.12.1993

S.K.D
(S.K. DHAON)
VICE CHAIRMAN
09.12.1993

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